year 1954-55. [Placed in the Library. *See* No. S-59/55.]

ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS.

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, I beg to lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given by Ministers and on suggestions made by members during the various sessions shown against each:

Assurances, etc.—

(i) Statement No. II, Eighth Session, 1954.

(ii) Statement No. VI, Seventh Session, 1954.

(iii) Statement No. XII, Sixth Session, 1954.

(iv) Statement No. XV, Fifth Session, 1953.

(v) Supplementary Statement No. XV, Fourth Session, 1953.

(vi) Supplementary Statement No. XX, Third Session, 1953.

(vii) Supplementary Statement No. XII, First Session, 1952.

[*See* Appendix IX, Annexures Numbers 33 to 39 for (i) to (vii) above.]

Suggestions—

Statement No. V, Fifth Session, 1953.

[*See* Appendix IX, Annexure No. 40.]

THE BUDGET (GENERAL), 1955-56—GENERAL DISCUSSION—*continued*

SHRI H. N. KUNZRU (Uttar Pradesh): Mr. Chairman, it is almost inevitable that in discussing the Budget we should consider really the progress made in the Plan expenditure. The debate on the Progress of the Plan took place in December last but we have a little more information now than we had then. We know the expenditure incurred in the first two years of the Plan. It amounts to about Rs. 530 crores. We do not yet know the expenditure incurred in the third year, that is the year 1953-54. All that we know is that the revised figure has been reduced from Rs. 413 crores to Rs. 356 crores but it is doubtful if even this expenditure will be incurred. I find from the Budget that while deficit financing was to take place to the extent of Rs. 128 crores in the year 1953-54, the actual deficit expenditure incurred, taking both the Treasury Bills and the withdrawals from the cash balances, has been of the order of Rs. 80 crores, that is, there has been a reduction of about Rs. 48 crores. We may, therefore, assume that the revised expenditure will be about Rs. 308 or, say, Rs. 310 crores, that is, the total development expenditure during the first three years of the Plan would be of the order of Rs. 840 crores.

Now we come to the fourth year of the Plan; the budgeted expenditure was Rs. 572 crores and the revised figure, I think, stands at about Rs. 550 crores, but here again, it is unlikely that this figure will be reached. The cash balances cannot be drawn upon now, for they stand at the minimum figure required by the requirements of the Treasury. Government, therefore, have to depend either on the sale of Securities or on the issue of Treasury Bills. So far as I have been able to ascertain, the Treasury Bills issued during the year 1954-55 up to the 25th March amount to about Rs. 59 crores but the deficit financing is to be of the order of about Rs. 220 crores. Therefore, there remains the sum of about Rs. 160 crores to be spent in about a month. Now we know that a certain amount of material, particularly railway material, that has been ordered

from abroad is to be received by the end of this year but even so, is it likely that so large a sum as Rs. 160 crores will be disbursed in the course of one month? In March generally, the disbursements are of a heavy order; even so, I doubt whether it would amount to more than say Rs. 80 crores. I think roughly the expenditure will be about Rs. 100 crores less than the budgeted expenditure, that is, about Rs. 470 crores. If this estimate is not incorrect, then the total development expenditure in the first four years of the Plan would be about Rs. 1300 or, say, in the neighbourhood of Rs. 1300 crores.

Let us see the expenditure that we are likely to incur in the last year of the Plan. Taking the past experience into consideration, we may hope that the expenditure of Rs. 600 crores may be incurred in the last year. If we can speed up expenditure, we may reach that figure. In that year, a large number of locomotives, carriages and wagons are to be received from abroad and, therefore larger expenditure may be needed then than in the course of the current year. Let us suppose, Sir, that the figure reached is a little higher but even then it would be about Rs. 1900 crores as against the total expenditure of Rs. 2285 crores which was to be incurred. The deficit will, therefore, be of the order of Rs. 375 crores or about 16 per cent. Now, Sir, this by itself need not cause us serious anxiety; that even as much as Rs. 1900 crores is to be spent in five years would be a matter for satisfaction if the Finance Minister could assure us that the expenditure incurred so far had been used in such a way as to produce the best possible results but I doubt whether he has got sufficient information himself to give us any assurance on this point

Sir, before I pass on to another point, I should like to draw attention to the position of the States in regard to the progress of the Plan. According to the development plans, the States were to find about Rs. 232 crores from their current revenues. I understand that the shortfall in their resources from this source would amount to as much as Rs. 169 crores. It is true, Sir, that according to the Finance Commission's recommendations, the States will get Rs. 80 crores by the end of the year 1955-56 but I understand that this amount has not been included in the development expenditure of the States by

12 NOON

the Finance Ministry, and that the Government of India will continue to make grants for development purposes to the States as if the States had not received this sum as a result of the recommendations of the Finance Commission. A deficit of Rs. 169 crores in the resources from current revenue is a very large figure and I should like to know what it is due to. When we discussed this matter last year we knew that there had been some shortfall but it was a much smaller one. This figure is staggering. It virtually means that the States have been absolutely unable to provide even one-fourth of the sum that they were required to do under the Plan. We do not know from the papers before us what this extraordinary deterioration is due to. Is it due to expenditure on projects outside the Plan? But so far as we know this expenditure is not of such magnitude as to amount to Rs. 169 crores. The matter therefore requires fuller explanation.

Now, I come to the question of employment. We know that the Development Plan as originally formulated by the Planning Commission was to cost Rs. 2,069 crores but a sum of Rs. 216 crores was added to this in order to deal with the problem of unemployment to which the attention of the Government had been repeatedly drawn in both Houses. If the development expenditure is to amount only to Rs. 1,900

[Shri H. N. Kunzru.]

crores or even to Rs. 2,000 crores, the whole of this sum is wiped out. Therefore, it means that the efforts of the Government to reduce unemployment will bear no fruit at all. I do not know really where the expenditure has been reduced but no matter where it may have been reduced, the net effect of that will be to reduce the expected increase in employment. The Finance Minister has told us in his Budget speech that unemployment has increased from 5,22,000 in December 1953 to 5,81,000 in November 1954 In order to deal with this state of things, what should be done?

To provide employment is a different matter and I shall deal with it a little later but I should like to dwell for a moment on the question of deficit financing. We saw that in spite of the expenditure incurred on the Plan, no rise had occurred in prices. I therefore examined the figures in order to find out what this was due to. I find that there was hardly any deficit financing up to the end of the year 1953-54. If deficit financing is to be measured by the amount of the Treasury Bills received it amounted to only Rs. 20 crores. It is true that the Cash Balances were also depleted to the extent of Rs. 60 crores but even so it has not been of a high order. Not even up till now has there been much of deficit financing. I do not know what the expenditure on the Plan will be in the last month of this year but so far it has not amounted to much. And then we have to take into account the increase in industrial production and agricultural production. But before I deal with agricultural and industrial production, I should like to point out that even the increase in the Treasury Bills does not imply deficit financing. As a result of enquiries I find that almost the entire amount of the Treasury Bills has been taken up by the public. Very little of it has been taken up by the Reserve Bank. There has therefore been very little addition to currency. This transaction should be regarded as a form of borrowing. Similarly, as regards the sale of securities during the first four years of the Plan, the total realisations from this source have amounted to Rs. 17 crores but this too is a kind of borrowing. There has, therefore, really been no deficit financing so far, probably because the full development expenditure has not been incurred. The Taxation Enquiry Commission has considered this matter and has made observations to which I think the attention of the House ought to be drawn. "On the whole", it says, "for the first three years of the Plan period there was but little inflationary financing of Plan expenditure. The immediate scope for deficit financing should also be viewed against the background of a fairly comfortable foreign exchange position which would permit sizeable import surpluses and the improved outlook in regard to industrial and agricultural production, which would justify a certain increase in money supply. The more recent trend of a fall in agricultural prices is another factor to be noted in this context."

Sir, apart from the points that I have mentioned another point to which the attention of the House may be drawn is that of the expenditure that has been incurred on the Plan; the so-called deficit financing that has been resorted to has not taken place entirely in India. We have incurred an expenditure of about Rs. 150 crores abroad. We have paid for it by decreasing our Sterling Balances. It is thus clear that there is no cause for anxiety just now and the Government have not had to use any special measures to ward off the unsatisfactory results that might have occurred from deficit financing in ordinary circumstances

Now, Sir, perhaps I may mention that at the end of March 1954 the money supply as pointed out by the Taxation Enquiry Commission was

actually less than at the end of March 1951. While in March 1951 it was Rs. 1,966 crores at the end of March 1954 it amounted to only Rs. 1,845 crores. The circumstances in the country have therefore helped the Government though they are undoubtedly entitled to take credit for the increase in agricultural production as a result of the expenditure incurred on the schemes in the Five Year Plan.

Now, Sir, I should like to ask for information with regard to the development of cottage industries. We know that a number of Boards have been established by the Government but we should be given fuller information about this expenditure. on what objects it has been incurred and to what extent it has decreased unemployment and what help we may expect from it in this matter in future. To say that Government is aware of the importance of the development of cottage industries is not to tell us much. The Taxation Enquiry Commission has pointed out the important role to be played by cottage industries in the provision of more employment. This is a matter therefore, of major importance and I think that much fuller information ought to be given to us than has been given so far.

Now, I wish to say a word about the taxation proposals. Before I deal with any of the proposals made by the Finance Minister, I should like to draw the attention of the House to the examination of the trends in public expenditure made by the Taxation Enquiry Commission. It came to the conclusion that non-development expenditure has increased not to a little extent. It is of the view that in view of the magnitude of the expenditure to be incurred on the First Five Year Plan and the larger scale of expenditure which will be incurred in the next five years, it is necessary that non-development expenditure should be kept down as much as possible. It has therefore said on page 34 of Vol. I of its report:

"We are ourselves impressed with the need for thorough and careful enquiry both in the Central Government and the States into the whole question of public expenditure and suggest that such enquiries should be undertaken and entrusted to sufficiently high-powered bodies."

The Taxation Enquiry Commission was well aware of the fact that an Economy Committee was appointed a few years ago. Nevertheless it has suggested that another enquiry into the method of non-development expenditure should be made by high-powered bodies, but the Finance Minister has told us nothing on this point. I can understand his taking time to consider the many recommendations made by the Taxation Enquiry Commission in order to add to the money required for the economic development of the country, but I cannot understand his silence on this point. I think the time at the disposal of the Finance Ministry since the receipt of this report was enough to enable it to make up its mind on this important matter. In view of the fact that taxation is increasing, I think it is the duty of the Finance Minister to assure the public that not a pie of the money that he is getting is being wasted unnecessarily.

[MR. DEPUTY CHAIRMAN in the Chair.]

Now, I come to the expenditure side. First of all, I should like to say a word about the increase in the income-tax on the slab from Rs. 7,500 to Rs. 10,000 This is to be increased from -/1/9 to -/2/3 The increase in the income-tax is about 28 per cent. Now, let us take the next slab which ranges from Rs. 10,000 to Rs 15,000. There the increase is from -/3/- to -/3/3 only. It is only about 8½ per cent. Is there any equity in this arrangement? The Finance Minister

[Shri H. N. Kunzru.]

can say that the rate of income-tax on incomes between Rs. 10,000 and Rs. 15,000 was already so heavy as compared with the immediately lower slab that there was not much room for a steep increase in the rate of the tax, but I doubt whether even so the percentage of increase in the rate of income-tax in the slab of income between Rs. 7,500 and Rs. 10,000 is justified. Considering the present situation it can scarcely be maintained that this increase is justified. I should have had nothing to say had the increase been of -/-/3 only but I do submit that the increase of -/-/6 is too much and that it should be reduced.

Then, I should like to draw the attention of the House to the recommendation of the Commission with regard to the grant of development rebate to some industries. The Finance Minister has very fairly given us an idea of the Commission's recommendations, but the Commission wanted that this method should be used only for the development of certain selected industries, but the Finance Minister has extended it to all new industries. How is he going to ensure that the development rebate will be used only for achieving progress only in the limited industrial field to which the Commission has attached importance? The rebate that will be granted cannot, therefore, be channeled, as desired into certain selected industries It is of a general kind and it may be used by a person starting any kind of industry. I know that the Government's control over the issue of capital and over the issue of licences is complete but this is of a negative character. The Commission was well aware of this power of the Government. If, therefore, it made this new recommendation, it meant that a positive step should be taken to encourage the development of certain industries. That object will be frustrated by a general grant of the development rebate. It is curious that the Finance Minister says that, while he will consider the question, he is in the meanwhile going to give the rebate to all new industries. Why he should at the present time give the rebate meant for a particular purpose to all industries and then restrict it later on, I cannot understand. I think he will find it very difficult to restrict the scope of the rebate.

The next important point to which I should like to draw the attention of the Government is this. They are increasing taxation. Public institutions will find it therefore increasingly difficult to maintain themselves. Now, I am sure that, in spite of the importance that we attach to the economic development of the country, the public activities that are going on should not be reduced. Public-spirited people should have the fullest opportunities of rendering such service to the people as their talents enable them to. It will be a poor day if India thinks only of economic development and pays little attention to the development of that corporate spirit and fellow-feeling on which ultimately the highest good of the country depends. I suggest therefore that the exemption limit of subscriptions given to bodies that satisfy certain requirements laid down in the Finance Act should be doubled, *i.e.*, subscriptions to what I might call approved public societies. The exemption limit of these subscriptions to approved public bodies may be increased from the present figure of Rs. 1 lakh to Rs 2 lakhs.

Lastly, Sir, I should like to ask why the Government is silent, why the Government, which has taken advantage of the recommendations of the Commission to increase its revenue, is silent with regard to one very important recommendation which is of the utmost importance to businessmen, and it is this. I should like to know what decision Government have come to on the recommendation of the Com-

mission that the loss of business be allowed to be carried forward indefinitely instead of only for six years as at present. What is the decision of the Government on this question? I hope .

SHRI AKBAR ALI KHAN (Hyderabad): They have accepted it so far as I know. If that is so I should like to have it from the Deputy Minister.

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): Yes, that we have allowed.

SHRI H. N. KUNZRU: Now, Sir, I should like to ask for information about the private sector in view of its importance. I asked for information relating to its development in the last budget debate. The Finance Minister then said: "We must take immediate steps to improve our statistical information about the progress of investment in the private sector. So far we have been relying on information obtained specifically from industries. The Planning Commission and the Minister for Commerce and Industry are now taking steps to evolve a more satisfactory method of getting these data and I can assure Dr. Kunzru that we are fully seized of the importance of this matter and we are trying to work out the necessary arrangements." I hope that some arrangement will be worked out and that Government will be able to give us information on this point.

And now, Sir, during the very few minutes that remain, I shall say a few words about the Defence Services. Sir, the first point that I should like to make is about the term of office of the Commander-in-Chief. When the present Commander-in-Chief was appointed, we did not know what his term of office would be, but he has been kept in office for two years and he will soon make room for another Commander-in-Chief whose term of office was recently extended by six months. Since he has been made Commander-in-Chief as a result of this extension. I doubt whether he will be allowed to remain in service for more than two years. Now, this, I think, is very undesirable. The full term of office of a Commander-in-Chief is, I believe, four years and it is desirable, indeed it is necessary in the interests of the army that this policy should be adhered to. Quick changes are not desirable and apart from all other consequences, they lead to the undesirable result of the formation of groups in the army advocating the claims of rival officers fit to be appointed as Commander-in-Chief. Now, this is extremely undesirable, and I think the sooner Government puts an end to this state of things the better.

The next point that I want to dwell on is the abolition of the dearness allowance that was given to army officers. It is known, Sir, that the dearness allowance was given only to officers whose pay was not higher than Rs. 1,000 a month. Recently the Government have allowed half the dearness allowance to be absorbed in the salary of officers drawing not more than Rs 750 a month. The other officers will continue to receive the existing dearness allowance. I should therefore like to know whether the Defence Services have been differently treated. If the dearness allowance has been completely withdrawn from the officers, I should like to know for what reason. If the reasons are economic, will they apply equally to civil and to military servants? There is no reason for discrimination against the military officers who draw salary on lower scales than the higher civil officers with whom they can be compared. I do not understand on what basis Government has acted in withdrawing the dearness allowance altogether if there has been a complete withdrawal. They brought into force, Sir, a pension code last year which gave great satisfaction both to the men and to the officers. Will they undo the effect of this step by withdrawing the dearness allowance now from the officers, who already are not too well off?

[Shri H. N. Kunzru.]

There is another point, Sir, on which I should like to have information and it is this. We are starting a number of factories in connection with our Defence Services. Have we made arrangements which will enable our people to be trained within a certain period, say three or five years, at the end of which they will be able to take complete charge of these factories, so that we may become independent of the services of foreign experts? I hope that Government has taken such steps, but I should like to have definite information about it, I mean about the Machine Tool Factory, and the other, the Bharat Electronics, which is going to be established, and so on. This principle should apply to all of them, and if this matter has not received full consideration, it should be attended to as quickly as possible.

Sir, a word about our equipment. It is necessary that we standardise our equipment. We are, however, buying planes in one place, guns in another, and some other things in a third place, and so on. Now, I should like to know, Sir, on what principle all this has been done. Will this be of advantage to us in an emergency? Will it make us stronger if we have to turn to half a dozen sources for our equipment and the spare parts that will be needed in a crisis? Till recently the policy of the Government was to standardise its equipment and to adopt methods that would enable it to secure the spare parts easily. The present policy, it seems to me, is at variance with this. I should, therefore, like to know fully what it is and why it has been adopted.

Lastly, Sir, I should like to refer to the need for the establishment of an Army Council in India on the model of a similar Council in England. There are at present two committees that deal with matters relating to the Defence Services. There is, first, the Defence Committee of the Cabinet which consists entirely of Ministers. And there is, secondly, also a committee of the Defence Ministry which consists, in respect of the Army, of the Commander-in-Chief, the Army Commanders and the Principal Staff Officers Now, what I suggest is that there should be one Council in which all these people and the Defence Secretary will come together, so that there might be a full discussion on every topic with the officers most concerned before any decision is taken by the Ministry. The object even now is to consult with the military officers before coming to a decision, but I suggest that the establishment of an Army Council or a General Defence Council in which all the three Chiefs of Staff can take part and in which not merely questions of policy but other important questions can be discussed, will lead to a much better understanding of the Defence problems by the civil authority and will enable the Defence authorities to feel that their point of view has been fully taken into consideration by the civil authority in arriving at a decision.

Sir, perhaps you will give me one minute more to refer to a favourite point of mine and that is the position of the National Defence Academy in future. The Academy was opened a few months ago at Khadakvasla. The initial training is to be given there. That is, the junior wing is to be trained there for three years in the case of the Army and I believe the Air Force; and for two years in the case of the Navy. The senior wing of the Army is to continue to be trained at Dehra Dun. Similarly, the senior wing of the Air Force—I mean the training of Air Force officers during the later part and that of the Naval officers also during the remaining two years or two years and a half, will take place separately. I discussed this point at some length last year and I venture to press it on the attention of the Government. There is no reason why the entire military instruction should not be given in Poona. Similarly, as regards the Air Force,

I see no reason why all the training required for the essential officers should not be concentrated at Poona Why should they have to go to Begumpet or to Jodhpur The weather conditions were fully examined before a decision was taken on this point, but soon after the departure of Sir Claude Auchinleck a change was made And if the present decision of the Government is to stand, much of the advantage that was to be derived from the joint training and commissioning of all the officers would be lost Suppose, Sir, that a student in the M A class received his instruction in the first year at one university, received his instruction in the second year in another university, and received his degree from that university. Can there be that corporate feeling, that fellow-feeling between him and the other officers of his previous university that would have existed, had he received his degree at the same time with the other successful candidates of his old university?

I ask the Government to bear this in mind and I draw their attention to this particular point because the proposal now is that the Air Force officers and the Naval officers are to receive commissions without going to the Academy at the end of their term of training As soon as their term of training is over they will *ipso facto* become commissioned officers if they come up to the mark I, therefore, press again that the Army and Air Force training should be concentrated at Poona and that all the officers of all the three Services should be commissioned in the Academy It may be that one officer's training may expire a few months earlier than the term of training of the other officers

But, Sir, what happens in a university in similar circumstances? A man submits his thesis His thesis is approved and he gets a doctorate, but he has to wait till the convocation in order to receive his degree along with the other successful candidates Will any harm be done if a similar arrangement is followed in the case of the Academy?

Sir, all these considerations require that the matter should be re-considered, otherwise the advantage that was to be derived from the scheme that was formulated as a result of the recommendations of the sub-committee appointed by Sir Claude Auchinleck would be lost in no small measure

श्रीमती सावित्री निगम (उत्तर प्रदेश) - उपसभापति महोदय मैंने बडी गम्भीरतापूर्वक बजट का अध्ययन किया है और विभिन्न प्रकार की विरोधी सम्मतियों को भी सुना है। किन्तु न तो इस बजट को स्टेंडी एंड स्टेबल और न इसे बोझिल ही बताने की मेरी इच्छा हो रही है। मेरी समझ मे तो यह बजट देश की आर्थिक व्यवस्था में एक समाजवादी मोड लाने के लिये एक हल्के से कदम के रूप मे आया है। इसमें सन्देह नही कि आवडी सेशन के बाद और पिछले पार्लियामेंट सेशन मे जो इडस्ट्रियल डिसक्शन हुआ था उसके बाद हम लोगो के दिमागो मे एक नई उत्सुकता एक नई भूख सी पैदा हो गई थी हमारे हृदय मे इस बजट को देखने की बडी अभिलाषा थी और हम इस बजट के द्वारा ऐसी चीजे देखना चाहते थे जिनसे कि हमे विश्वास हो जाता और हमारे हृदय मे एक नई आस्था एक नया उत्साह पैदा हो जाता कि हमारे देश की आर्थिक व्यवस्था मे एक समाजवादी मोड लाया जाने वाला है। किन्तु बजट को देखने से हमारे मन एक प्रकार से निराशा से भर गये।

श्रीमन् बुद्धिमत्ता और योग्यता मे हमारे वित्त मंत्री महोदय किसी कदर कम नहीं हैं। किन्तु यदि उन्होंने हमारी परम साहसी बहन श्रीमती दुर्गाबाई जी से भी थोडा सा साहस ले लिया होता तो मेरा विश्वास है कि वे अवश्य ही इस बजट को एक बहुत बडे सफल कदम के रूप मे लाकर रख सकते थे। देश की आर्थिक स्थिति मे समाजवादी मोड लाने के क्या अर्थ हो सकते हैं ? यदि और कुछ न किया जा सकता था तो कम से कम वे यही बताते

[श्रीमती सावित्री निगम]

कि अगले पांच साल के बाद या दस साल के बाद मैक्सिमम इनकम पर कोई सीलिंग फिक्स करने वाले हैं। यदि वह भी होना असम्भव था तो कम से कम उन बीमा कंपनियों के, जिनकी संख्या २२१ है और जिनकी पूंजी लगभग ८४१ करोड़ रु० है, उनके ही राष्ट्रीयकरण के लिए कुछ न कुछ प्रस्ताव रखते। यदि उनका मौजूदा परिस्थितियों में राष्ट्रीयकरण करना असम्भव प्रतीत होता था तो कम से कम वे इतना तो अवश्य ही कर सकते थे कि इसका ८० या ९० प्रतिशत हमारे डेवलपमेंट के कामों में इंवेस्ट करने के लिए रखते बजाय इसके कि प्राइवेट कामों में उसको लगाते। किन्तु, श्रीमन्, हम लोगों को बड़ा अफसोस है कि जिस उत्साह से हम काम करना चाहते हैं उसके मुताबिक कोई ऐसी घोषणा नहीं हुई।

इतना ही नहीं, और आगे आप देखें तो मालूम होगा कि शासन व्यय में भी कोई कमी नहीं लायी जा सकी। यदि ऐसा नहीं किया जा सकता था तो कम से कम इतना तो किया जा सकता था कि नवाबों और राजाओं को मिलने वाली पेंशनों में ही कोई कमी होती। पर कमी की कौन कहे, जरा आप गौर कीजिए, इसमें तो उल्टे और बढ़ती हो गई है। मेरा यकीन है कि यदि इस सम्बन्ध में एक जांच समिति बिठला दी जाती तो उसके द्वारा कम से कम १० प्रतिशत की कमी तो लाई ही जा सकती थी। किन्तु जहां पिछले वर्ष २१ लाख ६० हजार की रकम रखी गई थी वहां अब बढ़ाकर २७ लाख ३३ हजार की रकम कर दी गई है। यही हाल प्रिवी पर्स का भी है। ४ करोड़ ८२ लाख ८० हजार से बढ़कर वह ५ करोड़ २९ लाख ४७ हजार हो गया है। जनता की खून-पसीने की कमाई के यह २८ लाख २६ हजार रुपये की भारी रकम क्यों राजा महाराजाओं को लम्बी लम्बी मोटरों को खरीदने, रेसों में घोड़े दौड़ाने और शराब में उड़ाने के लिए प्रिवी पर्स के रूप में दी जा रही है यह मैं जानना चाहती हूं, आखिर यह सब क्यों हो रहा है ?

श्रीमन्, इसमें सन्देह नहीं है कि देश में डेवलपमेंट प्रोग्राम को पूरा करने के लिए हमें त्याग करना पड़ेगा, और हम सब बड़ी खुशी से इसके लिए तैयार हैं। लेकिन हमें यह भी न भूलना चाहिए कि देश के २५० कुटुंबों के १४०० आदमियों ने जिस प्रकार देश की तीन-चौथाई सम्पत्ति को अपने कब्जे में, अपनी मुट्ठी में कर रखा है, इसका जब तक हम राष्ट्रीयकरण नहीं करेंगे या उस पर अधिक से अधिक मात्रा में कंट्रोल नहीं करेंगे तब तक हमारे देश के डेवलपमेंट प्रोजेक्ट्स सहूलियत से पूरे नहीं हो सकेंगे। श्रीमन्, आखिर हमारे देश की गरीब जनता डेफिसिट फिनांसिंग का बोझ कहां तक बर्दाश्त करती है, यह भी सोचने की बात है।

इसके अतिरिक्त, श्रीमन्, जो थोड़ा सा सुपर टैक्स, अतिरिक्त आय कर लगाकर ८.७ करोड़ और ५.७ करोड़ रु० की जो बचत की गई है उसके लिए मैं जरूर अपने वित्त मंत्री महोदय को हार्दिक बधाइयां देती हूं और मैं उनसे यह अनुरोध करती हूं कि वे अगले वर्ष इससे भी अधिक सख्ती का कदम उठाकर देश की आमदनी को और ऊंचा उठावें, क्योंकि जिस वर्ग पर उन्होंने टैक्स लगाया है वह वर्ग अब भी बड़ी आसानी से थोड़ा और टैक्स पे कर सकता है। मैं यह चाहती हूं कि अगर हमारे वित्त मन्त्री महोदय गरीबों का स्तर ऊंचा करना चाहते हैं तो उन्हें गृहिणियों से सबक लेना चाहिए। जिस प्रकार गृहिणियां उत्सव और त्यौहार के मौके पर थोड़ा बहुत पैसा बचाकर, बिना बाहर से रकम लाये, अपना काम चला लेती हैं उसी प्रकार हमारे फाइनेंस मिनिस्टर साहब को भी यह चाहिए था कि वे लोगों से एक देशव्यापी अपील करते कि अपनी आय में थोड़ा कट करो, थोड़ा अपने अलाउन्सेज में से राष्ट्र के लिए दे दो। पार्लियामेन्ट के मेम्बरों से भी वे कहते कि आप लोग अपने वेतन में थोड़ा वौलन्टरी कट करें, वे लोग भी पैसा दें। इस प्रकार से एक पंचवर्षीय योजना फंड चालू किया जा सकता था। बाद में सेक्रेटेरिएट के जो बड़े अफसर हैं, जिनकी तनख्वाहें २ हजार, ४

हजार हैं उनसे भी वे अनुरोध करते और प्रार्थना करते कि आप अपनी तनख्वाह में से वॉलन्टरी कट दें। श्रीमन्, मुझे यकीन है कि हमारे देश में अब भी बड़े देशभक्त हैं, उनमें बड़ी दया है, दानशीलता है, और वे चाहते हैं कि देश की तरक्की के लिए वे भी कुछ त्याग कर सकें। यदि ऐसा एक फाइव-इयर प्लान फंड बनाया जाय तो मेरा यकीन है कि हमें बहुत सा, करोड़ों रुपया बड़ी आसानी से और मिल सकता है।

श्रीमन्, अब जरूरत इस बात की है कि हम उत्पत्ति के साधनों पर से व्यक्ति का अधिकार हटायें और समाज के अधिकार का समर्थन करें और किसी न किसी तरह इस कोशिश में हम लगे रहें कि ये जितने भी उद्योग धंधे हैं वे व्यक्ति के हाथ से निकल कर समाज के हाथ में आ जायें। पर, श्रीमन्, हो उलटा ही रहा है। मुझे पता नहीं कैसे माननीय कुंजरू साहब और टैक्सेशन इंक्वायरी कमीशन ने इस बात का समर्थन किया है कि पूंजीपतियों के पांच वर्ष के पिछले जो लॉसेज हैं उसको कैरी ओवर करने का उन्हें मौका दिया जाय। श्रीमन्, आप पूंजीपतियों के हथकण्डों को जानते होंगे। वे पिछले पांच ही साल के नहीं बल्कि अगले आने वाले ५ सालों में भी इसी प्रकार के लॉसेज दिखाते चले जायेंगे जिसका नतीजा यह होगा कि हम लोगों के रेवेन्यूज में बहुत ही भारी नुकसान होगा।

श्रीमन्, हमें बेकारी से लड़ने के लिए दो मिलियन जोब्ज प्रतिवर्ष क्रियेट करने होते हैं। मगर यह उसी समय सम्भव हो सकेगा जब हम छोटे छोटे उद्योग धंधों को पूरा पूरा संरक्षण दें। वैसे तो दो एक उद्योगों को संरक्षण दिया गया है, लेकिन जिस प्रकार छोटे उद्योगों को आज संघर्ष करना पड रहा है वह किसी से छिपा नहीं है, उन्हें मशीनों द्वारा तैयार किये हुए सामान से मुकाबला करने के लिए रात-दिन परिश्रम करना होता है। आप सयूइंग मशीन को ले लीजिए, और भी विदेशी मशीनें हैं जैसे कि पफ मशीन है इन विदेशी मशीनों ने हमारे यहां के बाजारों में इतनी धाक जमा रखी है कि हमारे यहां कि सयूइंग मशीन इंडस्ट्री ऊषा, आशा आदि को अपनी कीमतें घटानी पड़ीं। इस प्रकार हमारी यह छोटी सी इंडस्ट्री विदेशी मशीनों से मुकाबला कर रही है। हमारे देश में २५० छोटी छोटी इंडस्ट्रीज में यह इंडस्ट्री बराबर संघर्ष कर के ६० हजार मशीनें हर साल उत्पन्न करती हैं और उससे चालीस हजार आदमियों को एम्प्लॉइमेंट मिलता है। लेकिन सयूइंग मशीनों पर जो टैक्स लगाया गया है वह आसानी से बर्दाश्त नहीं किया जा सकेगा, क्योंकि पहले ही कंपिटीशन रहने के कारण उनको अपनी कीमत घटानी पड़ी, जो कि उन्होंने २०० रु० से घटा कर १९० रु० तक किया। और अब एक्साइज ड्यूटी लगने से उनकी कीमत फिर शायद १९९ हो गई। नतीजा यह होगा कि छोटी छोटी कॉटेज इंडस्ट्रीज के रूप में ये जो कारखाने चल रहे हैं वे बंद हो जायेंगे। श्रीमन्, यदि थोड़ा रेवेन्यू हम बढ़ाना चाहते हैं तो हमें विदेशी शराबों, लिपस्टिक, पाऊडर, विदेशी शराब, टिन्ड फूडस जो हमारे बाजारों में विदेशों से आ आ कर भरे हुए हैं, उन पर थोड़ा सा टैक्स लगाकर बड़ी आसानी से चौगुना रुपया बचा सकते थे। इसी तरह जो बैटरी, बल्ब तथा कागज पर जो ड्यूटी लगाई गई है, मैं समझती हूं कि यह सर्वथा अनुचित है। इस पर पुनर्विचार करना आवश्यक होगा।

श्रीमन्, सस्ती सिगरेटों पर जो छूट दी गई है और मंहगी सिगरेटों पर जो टैक्स बढ़ा दिया गया है, इसका सबने स्वागत किया है। चीनी पर जो टैक्स लगा है उसके लिए मुझे ज्यादा चिंता नहीं क्योंकि इससे यह होगा कि लोग गुड़ को पैट्रोनाइज करने लगेंगे और किसानों का भला होगा। इससे विदेशों से आने वाली शक्कर का इस्तेमाल भी कम होने लगेगा।

कपड़े पर लगे हुए टैक्स के बारे में मुझे कोई चिन्ता नहीं क्योंकि जो लोग अर्थशास्त्र के बुनियादी नियमों को जानते हैं उनको मालूम है कि चीजों के दाम बढ़ने से उनका असर कंज्यूमर्स पर उतना नहीं पड़ता जितना कि प्रोड्यूसर पर, लिहाजा प्रोड्यूसर्स को ही उसे बर्दाश्त करना पड़ेगा।

[श्रीमती सावित्री निगम]

श्रीमन् यह अच्छा होता यदि इस वर्ष उन ग्राम उद्योगों को थोड़ा सा संरक्षण दिया गया होता जो सदियों से संघर्ष करते आए हैं। आप देखिए, तेल घानी उद्योग में पांच सवा पांच लाख लोग लगे हुए हैं, पर १९५१ की गणना के अनुसार वह संख्या सिर्फ २ लाख रह गई है। जब हम छोटे छोटे उद्योग धन्धों की ओर देखते हैं और विशेषकर ग्रामीण उद्योगों की ओर देखते हैं तब हमें उनकी दयनीय दशा का पता चलता है। श्रीमन्, आप देखिए, १७-१८ वर्ष से बराबर ये तेल घानी उद्योग बड़ी कठिनाई से संघर्ष कर रहे हैं क्योंकि मिलों के मुकाबले में घानी का तेल और हाथ से कुटा हुआ चावल दोनों मंहगे मिलते हैं।

१९०२ की सैन्सस रिपोर्ट के अनुसार ५ लाख वर्कर्स रोजी कमाते थे, जब कि सन् १९५१ की रिपोर्ट के अनुसार, वे केवल २ लाख रह गये। मैंने जब यह चीज देखी तो मैं दंग रह गई। इस तरह से इन ३ लाख लोगों को जो वैजिज मिले हुए होते वे सब पूंजीपतियों के पेट में जा रहे हैं क्योंकि उनकी मिलें बदले में २५ हजार को एम्पलायमेंट दिला पाई। यही हाल तेल घानी का है। सन् १९२१ की सेंसस रिपोर्ट के अनुसार जो सर्वे हुआ था उसमें पता चला कि ५ लाख आदमियों को एम्पलायमेंट मिलता था, लेकिन अब केवल दो लाख को रोजगार मिला है और बदले में सिर्फ ४५ हजार लोगों को तेल निकालने वाली मिलें एम्पलायमेंट देती हैं। स्वास्थ्य की दृष्टि से भी देखा जाय तो लोगों का कहना है कि जो घानी का तेल होता है वह लाभ-दायक होता है, और इसी तरह से हाथ का कुटा हुआ जो चावल होता है उसमें विटैमिन रहते हैं। इसलिये भी यह आवश्यक है----अभी भी कुछ देर नहीं हुई----कि वित्त मंत्री महोदय चाहें तो थोड़ा सा, दो-तीन आना एक्साइज ड्यूटी मिल द्वारा तैयार किये हुए तेल पर और कुटे चावल पर लगा दें। ऐसा करने से मुझे पूरा पूरा यकीन है, कि अगले ही साल के अंदर अंदर २५, ३० हजार आदमियों को बड़े आराम के साथ एम्पलायमेंट मिल सकेगा।

इसके अतिरिक्त, श्रीमन्, मैं थोड़ा सा बचत आंदोलन के विषय में भी कहना चाहती हूं। आप जानते हैं कि हमारे देश को धन की अत्यधिक आवश्यकता है। लेकिन जिस प्रकार बचत आन्दोलन का काम हो रहा है, उसको देख कर मैं यही कहूंगी कि वह हाफहार्टेडली हो रहा है क्योंकि सरकारी मशीनरी इस दिशा में बड़ी ही स्लो है। जिस तरह विभाग को प्रचार और प्रोपेगेण्डा का काम करना चाहिये उस तरह नहीं हो रहा है। जब मैं उनके कुछ साहित्य को पढ़ती हूं तो ऐसा लगता है कि मानों वार टाइम के समय जैसा प्रोपेगेण्डा अंग्रेजों द्वारा किया जाता था वह हो रहा है। उस समय रुपये के कलेक्शन के लिये फिल्में दिखाई जाती थीं, बच्चों से और बड़ों से सबसे कहा जाता था कि अगर आप ८० रु० की घड़ी खरीदना चाहते हैं, तो खरीदने के बजाय उस पैसे को बचा लीजिए और हमारे बॉन्ड्स में इंवेस्ट कर दीजिए, चार साल के बाद उस घडी के दाम भी मिल जायंगे और व्याज भी मिल जायगा, और तब आप घड़ी भी खरीद लेंगे। लेकिन मैंने अभी तक कोई भी फिल्म उनके द्वारा निकाली गई नहीं देखी। इस बात को बहुत नेगलेक्ट किया जा रहा है। इतने भाइयों का सहयोग पाने के बाद कोई बात ऐसी नहीं थी कि हमारा बचत आंदोलन तेजी से आगे न बढ़ता, और तेजी से बढ़ कर हमारे देश की पंचवर्षीय योजना के लिए बड़ा फंड एकत्रित नहीं करता।

श्रीमान्, यही हालत हमारे देश में शिक्षा के लिए भी पाई जाती है। यदि हम गान्धी जी के आदर्शानुसार सर्वोदय समाज की रचना करना चाहते हैं तो यह हमारा फर्ज है कि वह किसान और मजदूर सदियों तक शोषित

हुआ है वह इस योग्य बन जाय कि राजकाज भी तुरन्त सम्भाल सके । इस लिए हमारा कर्तव्य होना चाहिए कि हम शिक्षा के क्षेत्र में भी एक आमूल परिवर्तन लायें। श्रीमन्, एक ओर तो यूनिवर्सिटियां बढ़ रही हैं और दूसरी ओर शिक्षितों की बेकार फौज निकल रही है । हाल ही में मैंने भारत सेवक समाज के लिए "टैकनिकल हैंडस" के लिए एक विज्ञापन निकाला था । यह विज्ञापन मैंने भारत सेवक समाज के एक प्रोजेक्ट के लिए कुछ लोगों को रखने के लिए दिया था

किंतु मुझे दुःख के साथ कहना पड़ता है इस सम्बन्ध में चालीस पचास जितनी भी अर्जियां आईं, वे सब बी० ए० और एम० ए० पास लड़कियों की आईं, टैकनिकल हैंडस की किसी की भी अर्जी नहीं आई जिसकी वजह से हम किसी को नहीं ले सके । पुरानी शिक्षा की चटक मटक, आडम्बर और झूठी आशाओं ने हमें ऐसा डूबो दिया है कि हम बेकारों की फौजें, शिक्षितों द्वारा होने वाली आत्म हत्यायें, निराशायें देखकर भी सचेत नहीं होते और इसी आशा में कि शायद हमारे हाथ कोई बड़ी नौकरी आइ० ए० एस० और पी० सी० एस० की लग जायें, पेट काट काट कर पुरानी तालीम लेकर जीवन के साथ जुआ खेलते हैं ।

मैं आप से कहना चाहती हूं कि जिस प्रकार हमने खादी को संरक्षण देने के लिए तथा हाथ और घरेलू उद्योगों को मिल के कम्पिटिशन से बचाने के लिए उपाय किये हैं, उसी प्रकार पुरानी शिक्षा के कम्पिटिशन से बचाने के लिए बुनियादी तालीम को हर तरह से प्रोत्साहन देना होगा । गांधी जी के शब्दों में शिक्षा की परिभाषा यह है कि जो निर्वाह का साधन और स्वावलम्ब दिखाये वही सही शिक्षा है और बाकी सब अशिक्षा है । मैं पूछती हूं कि हम गरीबों का धन बेकार करके हमें पुरानी तालीम द्वारा अशिक्षित क्यों बनाया जा रहा है ? जब तक हम शिक्षा में क्रान्तिकारी परिवर्तन नहीं लायेंगे तब तक देश उन्नति करने वाला नहीं है । श्रीमन्, इस वर्ष ७.३ करोड़ रुपये की वृद्धि से शिक्षा का बजट १९.३१ करोड़ हो गया, जिसमें १० करोड़ रुपया बुनियादी तालीम के लिए रखा गया है । यह रकम माध्यमिक शिक्षा और सामाजिक शिक्षा के लिए भी है । विश्व-विद्यालयों के लिए ३५ करोड़ रखा गया है । अब, श्रीमन्, आप ही गौर करें कि बेसिक एजुकेशन जिससे हमें लगभग ३० करोड़ को शिक्षित कराना है उसके लिए ८ करोड़ २२ लाख रुपया रखा गया है और ७ करोड़ जो आगे ही अमीर हैं, शिक्षित हैं, उन्हें शिक्षा की बदहजमी कराने के लिए १० करोड़, यह कहां का इन्साफ है, यह कैसा बटवारा है ? यह सौतेली मां का सा व्यवहार है । यदि हम चाहते हैं कि देश में सच्ची शिक्षा का प्रसार हो तो 'हमें शिक्षा के क्षेत्र में तुरन्त समाजवादी ढंग लाना होगा । श्रीमन्, अगर वित्त मंत्री महोदय देश को बचाना चाहते हैं तो उन्हें शिक्षा के शोषण को बन्द करना होगा । जिस प्रकार पूंजी का विषय बटवारा समाप्त करने के लिए समाजवाद लाया जा रहा है उसी प्रकार शिक्षा के पूंजीवाद को समाप्त किये बिना हम ज्ञान का उचित विभाजन नहीं कर सकते हैं । एक ओर इतनी खर्चीली शिक्षा के द्वारा हम ८२.७ प्रतिशत अशिक्षितों को शिक्षित बनाना चाहते हैं, दूसरी ओर हम श्रेणी हीन समाज की कामना करते हैं और हम शिक्षा ऐसी देते हैं जिसका एक मात्र उद्देश्य बड़ी ऊंची नौकरी और ऊंची तनख्वाह के लिए कामना करना होता है । यानी हमारी शिक्षा हमें दो बातों की योग्यता या अयोग्यता दिलाती है कि हम श्रम की चोरी, दस्तकारी से नफरत सीख जायें । देश में हमें यदि गांधीवादी प्रविधि द्वारा सर्वोदय समाज की रचना करनी है तो हमें देश के ढांचे में आमूल परिवर्तन लाने के लिए जबर्दस्त तैयारी करनी होगी । यह जानते हुए भी हम सड़ी गली शिक्षा को चिपकाए हुए हैं ।

पिछले १५ वर्षों के शिक्षा के इतिहास को अपनी असफलताओं का दुःखद इतिहास कह सकते हैं ।

[श्रीमती सावित्री निगम]

१९३७ में ही जब दुनिया के बड़े बड़े शिक्षा शास्त्री फेल हो चुके थे कि ३७ करोड़ निर्धन लोगों के लिये क्या शिक्षा उपयुक्त हो तभी राष्ट्रपिता ने हमें एक नई रोशनी, नई स्वावलम्बी तालिम का संदेश दिया और देश ही नहीं, विदेश के बड़े बड़े शिक्षा शास्त्रियों ने उसकी प्रशंसा की। यदि हमने उनके कथन का १० प्रतिशत पालन भी किया होता तो आज की सी दयनीय दशा न शिक्षित बेकारों की होती न हमें ऐसे बेकारों का बोझ उठाना पड़ता। अगर हमारे शिक्षा विभाग ने राष्ट्रपिता महात्मा गांधी जी की सिफारिशों को थोड़ा भी माना होता तो हमारा नकशा ही दूसरा होता। आज आवश्यकता इस बात की है कि हमारे शिक्षा शास्त्री, शिक्षा विभाग इस ओर ध्यान दें और यह प्रमाणित करें, यह साबित करें कि अगर कोई तरीका पुरानी शिक्षा को बदलने का है तो वह बुनियादी तालीम द्वारा ही सम्भव है। आपको यह सुन कर ताज्जुब होगा कि हमारे प्रधान मंत्री जी और हमारे राष्ट्रपति जी, दोनों ही हृदय से इसका समर्थन करते हैं। लेकिन इसके बाद भी आप यह देखें कि हमारी शिक्षा की जो हालत है वह किसी से छिपी हुई नहीं है। हम जानते हैं कि जब तक पुरानी तालीम को राज्य का संरक्षण प्राप्त रहेगा तब तक नई तालिम आगे पनप नहीं सकती है। श्रीमन्, हमारे शिक्षा विभाग में जितने अफसर बैठे हुये हैं वे नई तालीम की जानकारी रखना ही नहीं चाहते हैं और न ही उसको उन्नत देखना चाहते हैं। जब तक इन अफसरों का दृष्टिकोण बुनियादि तालीम के लिए नहीं बदलता तब तक नई तालीम की नय्या पार नहीं उतर सकती। श्रीमन्, पुरानी तालीम के समर्थक सरकारी अफसर इस रस्से को काटने नहीं देते। उसकी चौकिदारी के लिए करोड़ों की ग्रान्ट दे कर उसको मजबूत बनाये रखना चाहते हैं। जब तक यह रस्सा नहीं कटेगा तब तक पुरानी तालीम इस देश से दूर नहीं होगी और जब तक पुरानी तालीम के सफेद हाथी को हम पाले रहेंगे, कभी नई तालीम रूपी गाय को घास फूस भी जुटा न सकेंगे, इसमें रत्ती भर संदेह नहीं। शिक्षा की नाव तैयार खड़ी है, हवा अनुकूल है, यात्री भरे हुए हैं परन्तु पुरानी तालीम के रस्से उसे कसे हुए हैं। आज हम देखते हैं कि हमारे जो बड़े अफसर हैं वे अपने बच्चों को कान्वेन्ट स्कूलों में भर्ती करते हैं। जब उनसे पूछा जाता है कि तुम अपने बच्चों को इस तरह के स्कूलों में क्यों भर्ती करते हो तो वे उत्तर देते हैं कि अच्छे विद्यालय नहीं हैं। आप यह बतलायें कि जब तक हम बुनियादी तालीम के विद्यालयों में विश्वास नहीं करेंगे तक तक हमारे विद्यालयों की स्थिति कैसे सुधर सकती है। यदि हमारी सरकार हमारे वित्त मंत्री जी, सचमुच चाहते हैं कि देश शिक्षित बने तो वे शिक्षा मंत्री महोदय के सामने सुझाव रखें और यह घोषणा करें कि दस वर्ष के बाद कोई भी सेक्रेटरी, कोई भी अफसर या कोई भी कर्मचारी सरकारी कार्यों में तब तक नहीं लिया जायेगा जब तक वह बुनियादी तालीम प्राप्त न कर ले। अगर इस प्रकार की घोषणा की जाती है तो आप देखेंगे कि मिडिल क्लास के लोग और दूसरी श्रेणी के लोग सब अपने बच्चों को बुनियादी तालीम देनी शुरू कर देंगे। बुनियादी तालीम के लिए साहित्य शीघ्र तैयार किया जाय और डाइरेक्टर, इन्सपेक्टर्स के लिये अलग प्रशिक्षण के केन्द्र बनाए जाएं। अगर हमने इस तरह का प्रबन्ध कर दिया तो आप देखेंगे कि हमारे बड़े २ सरकारी अफसर दूसरे ही दिन मांग पेश करेंगे कि उन्हें डेढ़ साल की छुट्टी बुनियादी तालीम की शिक्षा के लिए दी जाय। सब ओर से यह मांग की जायगी कि हमारे लिए भी बुनियादी शिक्षा का प्रबन्ध किया जाय। उस समय एक नया वातावरण पैदा हो जायेगा और फिर हम शिक्षा के क्षेत्र में उन्नति करने की आशा कर सकते हैं।

श्रीमन्, इसी प्रकार आप देखेंगे कि देश की अनुकूलता को ध्यान में रखते हुए बुनियादी शिक्षा से बढ़कर दूसरी कोई तालीम हो ही नहीं सकती है। फिर आज ७ वर्ष से हम क्यों सो रहे हैं ? क्यों हम बबूल बो बो कर आमों के स्वाद गुणों की सराहना कर रहे हैं। श्रीमन्,

आप देखेंगे कि जो गेहूं की बाली को कागज में छपी हुई देख देख कर और मिट्टी के ढेलों को शीशी में भरकर मन ही मन प्रसन्न होते हैं कि वे कृषि शास्त्री और सेक्रेटरी बन गये और उन हजारों किसानों के भाग्य का निपटारा करते हैं जो कि अपनी जिन्दगी मिट्टी में ही बिता देते हैं, उसके ऊपर कितना अन्याय हो रहा है । किसान धरती माता के सच्चे सेवक हैं । यह अन्याय कब तक चल सकता है ? इसलिए राज्य की ओर से यह घोषणा अवश्य होनी चाहिये कि एक निश्चित समय के बाद कोई भी व्यक्ति कृषि शिक्षा क्षेत्र में तब तक नहीं लिया जायगा जब तक कि वह स्वयं किसान न हो ।

श्रीमन्, बुनियादी तालीम के बारे में एक दो बातें और कहना चाहती हूं । हमारी सरकार को बुनियादी तालीम के लिए अनुसंधान केन्द्र खोलने चाहियें । साथ ही साथ उसे माडल बेसिक कालेज भी बनाने चाहियें ताकि उनको देखकर सारे देश के लोग उनका अनुकरण कर सकें । हमारे शिक्षा मंत्रालय ने दो तीन बड़े सराहनीय कार्य किये हैं । जैसे कि यूथ कैम्प आरगेनाइज करना, यूथ सेमिनार, चिलड्रन फैस्टिवल और बच्चों की नुमायश आदि ऐसी चीजें हैं जिससे देश में एक नया वातावरण पैदा हो गया है और हमारे आगे आने वाली संतानों के जीवन में बहुत असर पड़ने वाला है ।

1 P.M.

श्रीमन्, शिक्षा के साथ ही साथ हमारे नागरिकों को सहकारी भावना और सामूहिक रूप से काम करने की शिक्षा देने की भी आवश्यकता है । इस विषय में केवल दो शब्द कह कर मैं समाप्त करना चाहती हूं ।

श्री उपसभापति : समय हो गया है । एक बज गया है ।

श्रीमती सावित्री निगम : कोआपरेटिव सोसाइटी के बारे में सिर्फ दो मिनट और बोलूंगी ।

MR. DEPUTY CHAIRMAN: You take some other opportunity. Take only one minute and finish.

श्रीमती सावित्री निगम : अच्छा मैं एक मिनट में ही समाप्त करती हूं ।

श्रीमन्, यदि हम देश में पड़ी हुई बेकार शक्ति का पूरा पूरा सदुपयोग करना चाहते हैं, यदि हम चाहते कि लोगों में वह शक्ति आ जाय कि जब हम प्राइवेट सेक्टर की जिम्मेदारी भी लें तो उसको पूरी तरह से निभा सकें तो हमें अभी से पूरी तेजी के साथ, सक्रियता और प्रबलता के साथ तैयारी शुरू कर देनी चाहिये । बड़े अफसोस की बात है कि इस बार केवल २२.३२ लाख रुपया ही कोआपरेटिव मूवमेंट के लिये सैंक्शन किया गया है । श्रीमन्, यह बिल्कुल उसी तरह से है जैसा कि कहा जाता है "ऊंट के मुंह में जीरा" ।

श्रीमन्, आप यह जानते हैं कि इन कमेटीज की १९५१-५२ की रिपोर्ट तक अभी प्रकाशित नहीं की गई है । मैं सिर्फ एक दो बात ही और कहूंगी । पहली बात यह है कि अब समय आ गया है जब कि रिजर्व बैंक को पूरी पूरी शक्ति दी जानी चाहिये । इसके लिये चाहे एक अमेंडिंग बिल लाना पड़े या किसी प्रकार से भी हो परन्तु उसको पूरी पूरी शक्ति इस बात की दी जानी चाहिये कि वह सारे स्टेट बैंकों को अपने हाथों में ले ले और उन्हें सोल एजेंट बनाये या उन्हें सोल बैंकर माने ताकि ऋण समितियों का जाल गांव गांव में बिछाया जा सके । श्रीमन्, जब तक हम सरकारी रूप से गांव गांव में गोदाम नहीं बनायेंगे और जमीनों को गिरों रखने वाली समितियों का जाल नहीं बिछायेंगे तब तक हम कोआपरेटिव मूवमेंट को कभी भी आगे नहीं बढ़ा सकते हैं और न सफलता इस कार्य में प्राप्त कर सकते हैं ।

धन्यवाद ।

MR. DEPUTY CHAIRMAN: There is a message from the other House.